THE MINISTER OF ENERGY (SHRI KALYAN SINGH KALVI): I lay on the Table:---

I A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956—

(1) Fourth Annual Report and Accounts of the Power Finance Corporation Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(11) Review by Government on the working of the Corporation. [Placed in Library See No LT 1921[91]

II (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948 —

(1) Annual Report and Accounts of the Damodar Valley Corporation, Calcutta, fo_{Γ} the year 1988-89, together with the Auditors' Report on the Accounts.

(11) Review by Government on the working of the Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (1) above

[Placed in Library See No. LT-1923]91]

श्वी अपदोश प्रतार माथुर (उत्त प्रदेश): महोदया दो म लियो का ए साहरू है कि दो मंत्री बिहार पर खडे हए और जिनके बिहाफ पर वे खडे हए, वे मली जा गए। इसका मतलब यह है कि मली जी ने पहले ५ मिशन नहीं ली थी दूसरे मली के - बिहाफ़ प । नतीजा क्या हुा कि मली जी ... (ब्यवधान) अगर परमिशन नहीं की थी, सो यह प्रथा बंद होनी चाहिए । डा॰ रत्नाकर पाण्डेय (उत्तर प्रदेश): एक-साथ सैकिंड के लिए ग्रग्य भिनिस्टर लेट ग्राए है तो इसको प्राब्लम न बनाइए। ... (व्यवधान)

श्री जग्रदीश प्रसाद माथुर: ५ मिशन लेनी चाहिए दूसरे मत्नी की पे५र ले करने के लिए तो में यह पूछना हू फिजो दो मंत्नी खडे हुए थे उन्होने ५-सिशन ली थी क्या?

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Please take your seat.

श्री जगदीश प्रसाद मायुर मुझे उत्तर देने दीजिए उन्हे ।

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): I have understood I will find out whether permission has been taken. In any case, the hon Minister herself came. I will find out and let the House know.

- I Report and Accounts (1989-90) of the Hindustan Steel Works Construction Limited, Calcutta and related papers.
- II. Report and Accounts (1989-90) of the Bharat Refractories Limited Dhanbad and related papers
- III. Report and Accounts (1989-99) of the Mattallurgical and Engineering Consultants (India) Limited, Ranchi and related papers
- IV. Report_and Accounts (1989.90) of - the Managinese Ore (India) Limited, Nagpur and related papers.

इस्पात ग्रौर खान मंत्रालय में राज मंत्री (श्री बसव याज पाहिल) कम्पनी ग्रधिनियम 1956 की धारा 619क की उपधारा (1) के अधीन निम्नलिखित पत्नों की एक-एक प्रति (ग्रग्रेजी तथा हिन्दी में) सभा पटल पर खता ह

ग्रौर लेखे, लेखाग्रों पर लेखा-तरोक्षको के प्रतिवेदन ग्रौर उप पर भारत के नियतक महा-लेखापरोक्षक की टिप्पणियों सहित।

- (ख) कम्पनी के कार्यकरण की सरकार द्वारा समीक्षा । [पुग्तु शालय से रखी गई। बंब्रिये संऽएल <टी <2078/91]
- (ii) (क) 1989-90 के र्ज के लिए भारत रिफ्रोकररोज लिमिटेड धतपाद का सोलहवा प्राप्ति प्रतिदेदन ग्रीर लेखे, लेखाग्रो पर तेखावरेक्षको के प्रतिदेदन ग्रीर उप घर भारत के नियंत्रक मह लेखावरेक्षक की टिल्पणियो सहित।
 - (ख) कम्पनी के कार्यकरण की सरकार द्वारें। समीक्षा [पुरुत कालंश्र से रखी गई । देखिये स० एलं ०टीं ० 2079/ 91]
- (iii) (क) 1989-90 के फेंके लिए मेटाल जिकल एण्ड इजीनियरिंग कम्सनटेन्ट्स (इडिया) लिमि-टेड, रॉची का संतह नं व्यॉपिक प्रतिवेदन और लेखे, लेखाओं पर लेखापरीक्षको के प्रतिवेदन और उस पर मारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहिन।
- (ख) कम्पनी के कार्यकरण की मरकार द्वारा समोक्षा । (पुरु कालय मे रखी गई । देखिये सं० एल०टी०2077/ 91)
 - (iv) (क) 1989-90 के वर्ष के लिए मौगकोज ग्रोर (इंडिया) ालमिटेड, नागपर का ग्रटठाईमवा लाखिक प्रतिवेदन ग्रौर लेखे लेखाग्रो पर लेखापरीक्षकों के, प्रतिवेद्रन ग्रौर उस पर भारत के नियंद्रक महालेखापरीक्षक की टिप्पणियों सहित ।

(ख) कम्पनी के कार्यकरण की सरकार द्वारा समीक्षा । [पुस्त कालय ले रखी गई । देखिये स०एल० टीं० 2076/ 90]

Report of the Comptroller and Auditor General of India [Union Government—No. 2 (Commercial) of 1990] on Mishra Dhatu Nigam Limited

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJAY SINGH). I lay on the Table, under clause (1) of article 151 of the Constitution, a copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India [Union Government—No 2 (Commercial) of 1990] on Mishra Dhatu Nigam Limited

[Placed in Library See No LT-1966/91]

Statement indicating the results of market loans floated in August and November, 1990.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE AND THE DEPUTY MINISTER IN THE MINIS-TRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH) I lay on the Table a statement (in English and Hindi) indicating the results of market loans floated in August and November, 1990.

[Placed in Library See No LT-1969/91]

- I. Report and Accounts (1989-90) of the Hindustan Antibiotics Limited, Pimpri and related papers.
- II. Report and Accounts (1989-90) of the Indian Drugs and Pharmaceuticals Limited, Gurgaon and related papers. —
- III Report and Accounts (1989-90) of the Smith Stanistreet Pharmacouticals Limited, Calcutta and reated papers
- IV. Report and Account₅ (1989-90) of the Bengal Immunity Limited, Calcutta and related papers

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